

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2134
ANSWERED ON 12.02.2026**

OUTSTANDING DUES PAYABLE BY DISCOMS

**†2134. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:
SMT. ROOPKUMARI CHOUDHARY:**

**Will the Minister of POWER
be pleased to state:**

- (a) the details of total outstanding dues payable by Distribution Companies (DISCOMs) to Union, State and Private Power Generation Companies in the country, State-wise;**
- (b) whether any scheme has been proposed for settlement of the said dues and if so, the details thereof;**
- (c) whether Uttar Pradesh, Maharashtra and Andhra Pradesh are among the States having the highest outstanding dues and if so, the details thereof;**
- (d) the details of the said outstanding dues indicating separately the share pertaining to coal based, gas based, hydro power and renewable energy generating companies, category-wise;**
- (e) whether the total outstanding dues were approximately 1.39 lakh crore in the year 2022 which have been reduced through various schemes and if so, the major reasons for such reduction;**
- (f) the impact of delayed payments on power generation and fuel supply; and**
- (g) the details of the Government's action plan to prevent accumulation of such outstanding dues in future?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (g): (i) The Ministry of Power, Government of India notified the Electricity (Late Payment Surcharge and Related Matters) Rules, 2022 (LPS Rules, 2022) on 3rd June 2022. Under these rules, all outstanding dues, including late payment surcharge, of generating companies (Independent Power Producers, Central Public Sector Enterprises and renewable energy developers), inter-State transmission licensees, and trading licensees, outstanding as on 3rd June 2022, were treated as legacy arrears and rescheduled with re-determined due dates for payment by distribution licensees in Equated Monthly Instalments (EMIs). Accordingly, 13 States reported arrears amounting to ₹1,39,947 crore as on 03.06.2022 which were rescheduled under the EMI mechanism.

The LPS Rules also lay down a framework for time-bound clearance of current dues and provide for progressive regulation of access in the event of persistent payment defaults by distribution licensees.

(ii) As a result of these measures, 43 EMIs have been paid by the distribution utilities concerned, including pre-payment of legacy dues by some utilities, and the outstanding legacy dues have reduced to Rs. 4,109 crore as on 10.02.2026. DISCOMs are also largely paying their current dues in time to avoid action under the rules.

(iii) Delayed payments by Distribution Companies (DISCOMs) to Generation Companies (GENCOs) lead to cash flow problems, hindering GENCOs' ability to buy enough fuel on time, which may lead to reduced plant output and power shortages. Such delays also discourage investments in new power generation capacity, including renewable energy projects. LPS rules have helped in enforcing timely payment of GENCOs' dues facilitating reliable supply of power.

(iv) Further, under the Revamped Distribution Sector Scheme (RDSS) launched by Government of India in the year 2021, compliance to LPS Rules by DISCOMs has been prescribed as a pre-qualifying criterion under the Result Evaluation Framework for evaluating the DISCOMs for availing financial assistance under the scheme.

(v) Also, Ministry of Power has introduced Additional Prudential Norms for sanctioning of loans to State DISCOMs/ TRANSCOs/ GENCOs. These essentially entail that loans to DISCOMs and other State owned utilities would be contingent to their performance against prescribed conditions, which includes compliance to LPS Rules by DISCOMs.

(vi) The State-wise outstanding dues payable by DISCOMs under the LPS Rules are enclosed at Annexure-I. Further, the outstanding dues payable to State power generation companies of major states are enclosed at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (g) OF UNSTARRED QUESTION NO. 2134 ANSWERED IN THE LOK SABHA ON 12.02.2026

Details of State-wise outstanding dues as on 03.06.2022 and balance outstanding dues as on 10.02.2026 to be paid to Suppliers*

(In Rs. Cr.)

Sr. No.	State	Discom	As on 03.06.2022	As on 10.02.2026		
			Legacy Overdues as per Discoms	Balance legacy dues after payment of 43 EMIs as per DISCOMs	Current Overdues as per PRAAPTI	Total Overdues (Current + Legacy)
1	Andhra Pradesh	Andhra Pradesh Power Purchase Coordination Committee		0	1,561	1,561
2	Andhra Pradesh	Andhra Pradesh Southern Power Distribution Company Limited		0	277	277
3	Andhra Pradesh	Andhra Pradesh Eastern Power Distribution Company Limited		0	76	76
4	Andhra Pradesh	Andhra Pradesh Central Power Distribution Company Limited	18,309	0	69	69
5	Arunachal Pradesh	Arunachal Power Distribution Department	-	0	0	0
6	Assam	Assam Power Distribution Company Limited	-	0	29	29
7	Bihar	North Bihar Power Distribution Company Ltd.	430	0	71	71
8	Bihar	South Bihar Power Distribution Company Ltd.	662	0	0	0
9	Chandigarh	Chandigarh Power Distribution Limited	-	0	0	0
10	Chhattisgarh	Chhattisgarh State Power Distribution Company Limited	4,162	0	68	68
11	Delhi	The New Delhi Municipal Council	-	0	91	91
12	Delhi	BSES Rajdhani Power Limited	-	0	2	2
13	Delhi	Delhi Tata Power Distribution Limited	-	0	6	6
14	Delhi	BSES Yamuna Power Limited	-	0	0	0
15	DNH & DD	Dadra And Nagar Haveli And Daman And Diu Power Distribution Corporation Ltd	-	0	0	0
16	Goa	Goa Power Department	-	0	1	1
17	Gujarat	Gujarat UrjaVikas Nigam Limited	-	0	6,546	6,546
18	Haryana	Haryana Power Purchase Centre	-	0	124	124
19	Himachal Pradesh	Himachal Pradesh State Electricity Board Limited	-	0	36	36

20	Jammu and Kashmir	Jammu And Kashmir State Power Trading Company Limited	14,164	0	943	943
21	Jharkhand	Jharkhand Bijli Vitran Nigam Limited	6,000	0	809	809
22	Karnataka	Bangalore Electricity Supply Company Ltd.	7,529	763	1,181	1,945
23	Karnataka	Hubli Electricity Supply Company Ltd.	2,528	0	532	532
24	Karnataka	Gulbarga Electricity Supply Company Ltd.	2,129	52	245	296
25	Karnataka	Chamundeshwari Electricity Supply Corporation Limited	1,247	115	67	181
26	Karnataka	Mangalore Electricity Supply Company Ltd.	125	13	1	14
27	Kerala	Kerala State Electricity Board Limited	-	0	70	70
28	Madhya Pradesh	Madhya Pradesh Power Management Co Ltd	8,500	0	645	645
29	Maharashtra	Maharashtra State Electricity Distribution Co. Ltd	17,320	1,438	1,494	2,932
30	Maharashtra	Adani Electricity Mumbai Limited	-	0	0	0
31	Maharashtra	Tata Power Co Ltd-Mumbai Distribution	-	0	48	48
32	Manipur	Manipur State Power Distribution Company Limited	161	0	43	43
33	Meghalaya	Meghalaya Power Distribution Corporation Limited	-	0	17	17
34	Mizoram	Mizoram Power Department	-	0	0	0
35	Nagaland	Nagaland Power Department	-	0	21	21
36	Odisha	Grid Corporation of Odisha	-	0	241	241
37	Puducherry	Puducherry Power Department	-	0	0	0
38	Punjab	Punjab State Power Corporation Limited	-	0	498	498
39	Rajasthan	Jodhpur VidyutVitran Nigam Ltd.	8,874	0	945	945
40	Rajasthan	Jaipur VidyutVitran Nigam Ltd.	9,264	0	443	443
41	Rajasthan	Ajmer VidyutVitran Nigam Ltd.	4,096	0	270	270
42	Rajasthan	Rajasthan Discoms Power Procurement Centre	-	0	0	0
43	Sikkim	Sikkim Power Department	-	0	0	0
44	Tamil Nadu	Tamil Nadu Generation & Distribution Corporation Limited	17,734	1,729	172	1,901
45	Telangana	Southern Power Distribution Company Of Telangana	6,973	0	132	132
46	Telangana	Telangana State Northern Power Distribution Company	2,977	0	25	25

47	Tripura	Tripura State Electricity Corporation Limited	-	0	85	85
48	Uttar Pradesh	Uttar Pradesh Power Corporation Ltd	6,762	0	2,938	2,938
49	Uttar Pradesh	Noida Power Company Limited	-	0	1	1
50	Uttarakhand	Uttarakhand Power Corporation Limited	-	0	57	57
51	West Bengal	West Bengal State Electricity Distribution Company Ltd.	-	0	247	247
52	West Bengal	Damodar Valley Corporation	-	0	2	2
53	West Bengal	India Power Corporation Limited	-	0	52	52
		Total	1,39,947	4,109	21,178	25,287

***Suppliers include generating, transmission and trading companies.**

ANNEXURE REFERRED IN REPLY TO PARTS (a) TO (g) OF UNSTARRED QUESTION NO. 2134 ANSWERED IN THE LOK SABHA ON 12.02.2026

Outstanding dues payable to State power generation companies of major states as on 31.03.2025

Major States	Receivables for sale of Power (Rs crore)
Andhra Pradesh	
APGENCO	8,538
Assam	
APGCL	446
Chhattisgarh	
CSPGCL	2,590
Gujarat	
GSECL	331
Haryana	
HPGCL	905
Jharkhand	
JUUNL	29
Karnataka	
KPCL	12,398
Madhya Pradesh	
MPPGCL	6,205
Maharashtra	
MSPGCL	25,454
Meghalaya	
MePGCL	552
Odisha	
OPGCL	521
Rajasthan	
RRVUNL	-
Telangana	
TSGENCO	11,649
Uttar Pradesh	
UPRVUNL	7,090
Uttarakhand	
UJVNL	322
West Bengal	
WBPCL	10,917
Total	87,948
